

To be published in the Gazette of India, Extraordinary,
Part-II, Section -3 (iii) Dated 24th May, 2022
To be republished in an Extraordinary issue of the
official Gazette of the State dated 24th May, 2022

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi - 110001

Dated: 24th May, 2022
Iyaishta 03, 1944 (Saka)

NOTIFICATION

No. 318/CS-Multi/2/2022(1): - Whereas, the President of India has, by notification issued under Section 12 of the Representation of the People Act, 1951(43 of 1951) and published in the Gazette of India on 24th May, 2022 been pleased to call upon the elected members of each of the Legislative Assemblies of the States, specified in column (1) of the TABLE below, to elect to the Council of States, the number of member(s) specified against that State in column (2) of the said TABLE:

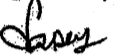
TABLE

Sl. No.	Name of State (1)	No. of members retiring (2)
1.	Andhra Pradesh	04
2.	Telangana	02
3.	Chhattisgarh	02
4.	Madhya Pradesh	03
5.	Tamil Nadu	06
6.	Karnataka	04
7.	Odisha	03
8.	Maharashtra	06
9.	Punjab	02
10.	Rajasthan	04
11.	Uttar Pradesh	11
12.	Uttarakhand	01
13.	Bihar	05
14.	Jharkhand	02
15.	Haryana	02

Now, therefore, in pursuance of sub-section (1) of section 39 and section 56 of the said Act, the Election Commission of India hereby-

- (A) appoints, with respect to the said election;
- (a) the 31st May, 2022 (Tuesday), as the last date for making nominations;
 - (b) the 01st June, 2022 (Wednesday), as the date for the scrutiny of the nominations;
 - (c) the 03rd June, 2022 (Friday), as the last date for the withdrawal of candidatures;
 - (d) the 10th June, 2022 (Friday), as the date on which a poll shall, if necessary, be taken; and
 - (e) the 13th June, 2022 (Monday), as the date before which the election shall be completed; and
- (B) fixes the hours from 09:00 am to 04:00 pm, as the hours during which the poll shall, if necessary, be taken in all the above mentioned States on the date specified above for the election.

By order,



(SUMAN KUMAR DAS)
Secretary to the
Election Commission of India

भारत के राजपत्र के भाग-(ii), खण्ड-3(iii) के असाधारण
अंक में तारीख 24 मई, 2022 को प्रकाशनार्थी
राज्य के शासकीय राजपत्र के असाधारण
अंक में 24 मई, 2022 को पुनः प्रकाशनार्थी

भारत निर्वाचन आयोग
निर्वाचन सदन, अशोक रोड, नई दिल्ली - 110001

दिनांक: 24 मई, 2022
ज्येष्ठ 03, 1944 (शक)

अधिसूचना

सं. 318/रा.स.-मल्टी/2/2022 (1)- यतः, भारत के राष्ट्रपति ने लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 12 के अधीन जारी, और तारीख 24 मई, 2022 को भारत के राजपत्र में प्रकाशित अधिसूचना द्वारा नीचे की सारणी के स्तम्भ (1) में विनिर्दिष्ट राज्यों की विधान सभा के प्रत्येक निर्वाचित सदस्यों से यह अपेक्षा की है कि वे उक्त सारणी के स्तम्भ (2) में राज्यों के सामने विनिर्दिष्ट संख्या में सदस्य निर्वाचित कर दें:

सारणी

क्र. सं.	राज्य	भरे जाने वाले स्थान
	(1)	(2)
1.	आंध्र प्रदेश	04
2.	तेलंगाना	02
3.	छत्तीसगढ़	02
4.	मध्य प्रदेश	03
5.	तमिलनाडु	06
6.	कर्नाटक	04
7.	ओडिशा	03
8.	महाराष्ट्र	06
9.	पंजाब	02
10.	राजस्थान	04
11.	उत्तर प्रदेश	11
12.	उत्तराखण्ड	01
13.	बिहार	05
14.	झारखण्ड	02
15.	हरियाणा	02

अतः, अब उक्त अधिनियम की धारा 39 की उप-धारा (1) और धारा 56 के अनुसरण में भारत निर्वाचन आयोग एतद्वारा:-

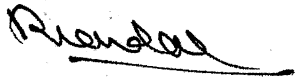
- (अ) उक्त निर्वाचन के संबंध में निम्नलिखित निर्धारित करता है:-
- (क) नाम निर्देशित करने की अन्तिम तारीख - 31 मई, 2022 (मंगलवार)
- (ख) नाम निर्देशनों की संविक्षा की तारीख - 01 जून, 2022 (बुधवार)
- (ग) अभ्यर्थिताएं वापस लेने की अंतिम तारीख - 03 जून, 2022 (शुक्रवार)
- (घ) वह तारीख, जिसको यदि आवश्यक हुआ तो मतदान होगा, - 10 जून, 2022 (शुक्रवार), और
- (ङ) वह तारीख जिससे पूर्व निर्वाचन सम्पन्न करा लिया जाएगा - 13 जून, 2022 (सोमवार), और
- (आ) 09:00 बजे पूर्वाह्न से 04:00 बजे अपराह्न तक का समय, ऐसे समय के रूप में नियत करता है जिसके दौरान यदि आवश्यक हुआ तो, उक्त विनिर्दिष्ट तारीख को, मतदान होगा।

आदेश से,
सुमन कुमार दास
(सुमन कुमार दास)
सचिव
भारत निर्वाचन आयोग

HARYANA VIDHAN SABHA SECRETARIAT

Endst.No. HVS-LA-85/2022/ 10357 Dated Chandigarh, the 19/5/2022

A copy is forwarded to all the Members of Haryana Vidhan Sabha for information.


(R. K. NANDAL)
Returning Officer for Biennial Election
to the Council of States-2022 and Secretary,
Haryana Vidhan Sabha